



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



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☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:01/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	147276	692679	M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005	M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005
2	201267	715499	M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NICHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS & CO. 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071

3	116659	608957	M/S. KAMAL PUSTAKALAYA, 1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.	M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.
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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:02/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	172938	703082	SHRI. AMARNATH ARORA 5314A, SINDHI MARKET, SADAR BAZAR, DELHI- 110006 V/S. M/S. AROMA TEXTILES. 11, SIR HARIRAM GOENKA STREET KOLKATTA- 700007	M/S. SUSHANT M. SINGH & ASSOCIATES 5/25, WEST PATEL NAGAR NEW DELHI- 110008 V/S. M/S. SHUKLA TRADE MARK COMPANY. 71, CANNING STREET, ROOM NO, C-518, 5 TH FLOOR, BAGREE MARKET KOLKATA- 700001
2	178964	988411	M/S. SUMIT KHANNA, D- 220, PHASE-I, ASHOK VIHAR, DELHI- 110052. V/S. M/S. SINTEX WIRE INDUSTRIES, 487, PEERAGARHI, DELHI- 110041.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. PREMIER REGISTRATION SERVICE, 8/1, RAJINDER NAGER, NEW DELHI- 110060.
3	168290	686374	M/S. RATTAN ENGINEERS, 1904, ST. NO. 36, JANTA NAGAR, GILL ROAD, LUDHIANA- 141003. V/S. M/S. RATAN HARDWARE WORKS, 16/127, PATHANA MOHALLA, GALI	M/S. PURI TRADE MARK CO, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003 PUNJAB V/S.

			BANJARAN, ALIGARH- 202001, U.P.	M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
4	121947	630990	M/S. DISHA PRAKASHAN, BOOK MARKET, AMEENA BAD, LUCKNOW, U.P. V/S. M/S. DISHA PUBLICATION, H.O.-CM-9, SECTOR-B, ALIGANJ, LUCKNOW, U.P.	M/S. LONDON TRADE MARK, 1 ST FLOOR, 1, ARYA SAMAJ MANDIR ROAD,, LUCKNOW- 226018. U.P. V/S. M/S. P.K. ARORA, B-62/4, KESHAV KUNJ PRATAP NAGAR, AGRA-10, U.P.
5	154532	598751	M/S. V.G.S INDUSTRIES 2362 MODERN INDUSTRIAL ESTATE, BAHADURGARH, DISTRICT ROHTAK, HARYANA. V/S. M/S. H.D. BLADES AND ALLIED INDUSTRIES PVT. LTD., B-14, MANGOLPURI INDUSTRIAL AREA, PHASE-II, DELHI-110034 FINAL HEARING 2:30 PM	SH. RAHUL KADYAN(ADV) CHAMBER NO. 278, CIVIL WING, TIS HAZARI, DELHI-110054 V/S. M/S. CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA STREET. KAROL BAGH, NEW DELHI-110005. FINAL HEARING 2:30 PM
6	DEL-T- 3242/60336	677753	M/S. SHIVA INDUSTRIES, DHOBI GHAT ROAD, MALERKOTLA PUNJAB V/S. M/S. B.L.F. PORYMERS PVT. LTD, 17/D, BASANT COLONY, RACE COURSE ROAD, INDORE M.P.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. V/S. M/S. G.S. RIJHWANI & CO., 2, SAINATH PLAZA, UPR. GRD. FLOOR, J.N. ROAD, NEAR RAYLWAY STN. MULUND (WEST) MUMBAI-400080
7	161759	605243	M/S. HERO INVESTCORP PRIVATE LIMITED, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034 V/S. M/S. MORDER HOME APPLICANCES, NAI ABADI, CIRCULAR ROAD, KAPURTHALA- 144601, PUNJAB	M/S. WORLDWIDE INTELLEC, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034. V/S. M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505 PUNJAB.

8	154717	605243	M/S. HERO INVESTCORP PRIVATE LIMITED, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034 V/S. M/S. HERO, LENZBURG, SWITZERLAND.	M/S. WORLDWIDE INTELLEC, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034. V/S. M/S. CRAWFORD BAYLEY & CO, STATE BANK BUILDINGS, N.G.N. VAIDYA MARG, MUMBAI- 400023.



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:03/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-4721/103405	737095	M/S. SUHAG STORES C.K. 47/29, SARAI HARHA, VARANASI, U.P. V/S M/S.RADHA KISHAN BISHAN DASS & CORPORATION GURIHA WALA PECH, HATHRAS, (UP).	M/S. SHASTRI REGISTRATION BUREU "LUXMIRIYAY" 39, DR. BHAGWANDAS NAGAR COLONY, SIGRA, VARANASI, U.P. V/S M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.)
2	DEL-T- 3646/338511	839983	M/S. ABS REMEDIES PVT. LTD, 214, VARDMAN TOWER, PREET VIHAR, CUMMUNITY CENTRE, DELHI- 110092 V/S. M/S. TALENT GUJRATE, 45/1602, KARNAVATI ESTATE, G.I.D.C, PHASE III, VATVA, AHMEDABAD- 382445	M/S. NISHANT ASOCIATES, K1/125, LOWER GROUND FLOOR, CHITTARANJAN PARK, NEW DELHI- 110019. V/S. M/S. INDO OVERSEAS TRADE MARKS CO., 101, SARAP BUILDING, OPP. NAVJIVAN PRESS, NEAR GUJRAT VIDYAPITH, AHEMDABAD- 380014

3	203584	781885	<p>M/S. ISABERG RAPID, AB, P.O. BOX – 11533027, HESTRA, SWEDEN V/S. M/S. HIND PUSTAK BHANDAR, F-2/16, ANSARI ROAD, DARYA GANJ, NEW DELHI- 110002</p>	<p>M/S. LALL LAHIRI & SLAHOTA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KARTA SHAHNSHAHI, CHANDNI CHOWK, DELHI- 110006</p>
4	DEL-T- 3197/60159	673263	<p>M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. VIJAY HOME APPLIANCES LIMITED, 30 CHAMIER ROAD, NANDANAM, CHENNAI- 600035.</p>	<p>M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. KAMATH & KAMATH, 'VIDYA' 61 FOUTH MAIN ROAD, GANDHI NAGAR, ADYAR, MADRAS- 600020.</p>
5	149371	878544	<p>M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.</p>	<p>M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.</p>
6	DEL-9819	534570	<p>M/S. BROKER TEA CO, S-32, MAIN ROAD, BRAHAM PURI, DELHI- 110053 V/S. M/S. MOHAN MEAKIN LIMITED, SOLAN BREWERY, P.O. 173214, SIMLA HILLS, HIMACHAL PRADESH.</p>	<p>M/S. EVERST TRADE MARK COMPANY, CHAMBER NO. 718, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. THE ACME COMPANY, ONE JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>
7	167189	706431	<p>M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033. FINAL HEARING 2:30 PM</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006</p>

8	167193	706430	<p>M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033. FINAL HEARING 2:30 PM NO NOTICE</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. FINAL HEARING 2:30 PM</p>
9	241744	887429	<p>M/S. USHA SHRIRAM ENTERPRISES PRIVATE LIMITED, UNIT NO. 11, BLOCK A, DDA SHOPPING COMPLEX, RING ROAD, NARAINA, NEW DELHI- 110028. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI- 110001. FINAL HEARING 2:30 PM</p>	<p>M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, B.K. HOUSE, PLOT NO. 109, SECTOR 44, GURGAON- 122002. FINAL HEARING 2:30 PM</p>
10	236503	887428	<p>M/S. USHA SHRIRAM ENTERPRISES PRIVATE LIMITED, UNIT NO. 11, BLOCK A, DDA SHOPPING COMPLEX, RING ROAD, NARAINA, NEW DELHI- 110028. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI- 110001. FINAL HEARING 2:30 PM</p>	<p>M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, B.K. HOUSE, PLOT NO. 109, SECTOR 44, GURGAON- 122002. FINAL HEARING 2:30 PM</p>



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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:04/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	151862	793899	M/S. R.S. FOUNDRY AND ENGINEERING WORKS G.T. ROAD, BYE PASS, NEAR RADHA SWAMI SATSANG JALANDHAR, PUNJAB V/S M/S CHEMICO INDIA D-3, FOCAL POINT, JALANDHAR, PUNJAB	M/S SHARMA & ASSOCIATES 1834/1-E, PAVITTAR NAGAR HAIBOWAL KALAN, LUDHIANA V/S M/S. BAJAJ REGISTRATION SERVICE 102,JAY ESS COMPLEX, SHASTRI MARKET, OPP. DAILY VIR PARTAP, JALANDHAR-144001.
2	DEL- 9724	526576	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN TARAN ROAD, AMRITSAR- 143006 PUNJAB. V/S. M/S. UNITED RICELAND LIMITED, 411, JOLLY BHAWAN NO. 2, 7 NEW MARINE LINES, MUMBAI- 400020.	M/S. GROVER ASSOCIATES, 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA, DELHI- 110007 V/S. M/S. R.K. DEWAN & CO PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001

3	T-4424/94715	521215	M/S. S.K. TOBACCO INDUSTRIES. 10, DAMODAR PARK, G.T. ROAD, DILSHAD GARDEN, SHAHDARA, DELHI-110095 V/S. M/S. GANDHI TOBACCO PRODUCTS. 488/11B, DAMODAR PARK, DILSHAD GARDEN, DELHI-110095	M/S. S.K. TOBACCO INDUSTRIES. 10, DAMODAR PARK, G.T. ROAD, DILSHAD GARDEN, SHAHDARA, DELHI-110095 V/S. M/S. GANDHI TOBACCO PRODUCTS. 488/11B, DAMODAR PARK, DILSHAD GARDEN, DELHI-110095.
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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:07/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	235089	767335	M/S. KEMPPI YO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S. M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL COMPLEX, ROHTAK ROAD, DELHI- 110041	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006
2	247358	747051	M/S. API POLYMERS (INDIA) LTD, J-17, UDYOG NAGAR, ROHTAK ROAD, NEW DELHI- 110041. V/S. M/S. MINI KING KNITWEARS (P) LTD, BAHADUR KE ROAD, LUDHIANA. PUNJAB. FINAL HEARING 2:30 PM	M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W), NEW DELHI- 110026. V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB. FINAL HEARING 2:30 PM

3	181911	990404	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.
4	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001 FINAL HEARING 2:30 PM	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA FINAL HEARING 2:30 PM
5	153827	662962	M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S. M/S. PLAZA WIRES AND ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006	M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2 ND FLOOR, GHAZIABAD-201001 (U.P.) V/S. M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005.
6	DEL-T- 4357/88038	679299	M/S. JANTA GRAH UDYOG, RAM NAGAR, KOSI KALAN, MATHURA, U.P. V/S. M/S. KARM SOAP WORKS, 65, SARESH BAGH, KANPUR, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA, U.P. V/S. M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P.



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:08/12/2015

Time: 11:00 AM.

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1	DEL-T- 3170/60080	669766	M/S. KEWAL KRISHAN KUMAR, 112A, SAMY PUR, DELHI- 110042 V/S. M/S. SAKTHI SUGARS LIMITED, 102, MOUNT ROAD, GUINDY CHENNAI-600032	M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MOHAN ASSOCIATES, FLAT NO, D-4, III FLOOR, CEEBROS BUILDING, DOOR NO. 11, CENOTOPH ROAD, TEYNAMPET, CHENNAI- 600018
2	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD GUJARAT.

3	161129	645376	M/S. HECHETTE FILIPACCHI PRESSE, FRANCE. V/S. M/S. HINDUSTAN LEVER LTD, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020. FINAL HEARING 2:30 PM	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 FINAL HEARING 2:30 PM
4	DEL-T- 2912/59079	602811	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. BHARAT INDUSTRIAL ENTERPRISES LIMITED, TARAORI DISTT. KARNAL (HR)	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. AMBICA REGISTRATION SERVICE, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, PUNJAB
5	DEL-T- 4678/104170	807546	M/S. RANBAXY LABORATORIES LIMITED, 19, NEHRU PLACE, NEW DELHI- 110019 V/S. M/S. NOVARTIS AG, CH- 4002, BASLE, SWITZERLAND	M/S. RANBAXY LABORATORIES LIMITED, 19, NEHRU PLACE, NEW DELHI- 110019 V/S. M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001
6	165990	986317	M/S. INTERNATIONAL BUSINESS MACHINES CORPORATION, U.S.A. V/S. M/S. SUPER CASSETTES INDUSTRIES LIMITED, E-2/16, WHITE HOUSE, ANSARI ROAD, DARYA GANGJ, NEW DELHI- 110002.	M/S. ANAND & ANAND, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001.
7	DEL-T- 4204/81565	586463	M/S. EICHER GOODEARTH LTD. EICHER HOUSE, 12 COMMERCIAL COMPLEX, GREATER KAILASH- II (MASJID MOTH), NEW DELHI- 110048 V/S. M/S. MUSTANG ENTERPRISES. 219, MILAN INDUSTRIAL ESTATE, T.J. ROAD, COTTON GREEN, MUMBAI.	M/S. THE ACME CO. B-41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. ATHREYA ASSOCIATES. MS. USHA A CHANDRASEKHAR. 3E-1, COURT CHAMBERS, NEW MARINE LINES, BOMBAY-400020.

8	165699	678293	<p>M/S. N.K. FORGING & ROLLING INDUSTRIES, RADHA SWAMI SATSANG STREET, CHANDIGARH ROAD, LUDHIANA PUNJAB. V/S. M/S. FORGING MACHINERY MANUFACTURING COMPANY, LINK ROAD, INDL. AREA 'A', LUDHIANA PUNJAB</p>	<p>M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001, P.B. V/S. M/S. PURI TRADE MARK CO. 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PB)</p>
9	T-4092/63675	679520	<p>M/S. DABUR INDIA LIMITED. 22-SITE-IV, SAHIBABAD-201010 GHAZIABAD, U.P. V/S. M/S. THREE-N- PRODUCTS PVT. LTD. 3030, STREET NO. 4, RANJIT NAGAR, NEW DLEHI-110008 FINAL HEARING 2:30 PM</p>	<p>M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI-110019. V/S. M/S. DELHI TRADE MARK COMPANY. F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI-110005. FINAL HEARING 2:30 PM</p>



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:09/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4866/95661	719408	M/S. FUTURE ENTERPRISES PTE. LTD, SINGAPORE- 388399. V/S. M/S. MC DONALD'S CORPORATION, U.S.A. FINAL HEARING 2:30 PM	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMNERS, HIGH COURT OF DELHI, NEW DELHI- 110003. FINAL HEARING 2:30 PM
2	161051	745637	M/S. TRIPURARI THREADS. ROHTAK ROAD, CHARKHI DADRI, HARYANA V/S. M/S. HIMALYA TRADING CO. 1424, CHHATA NAWAB SAHIB, FARASH KHANA DELHI- 110006	M/S. TRIPURARI THREADS. ROHTAK ROAD, CHARKHI DADRI, HARYANA V/S. M/S. THE CALCUTTA TRADE MARK CO. 303, RG COMPLEX-I, PRASHANT VIHAR, SECTOR-14 ROHINI, DELHI- 110085.



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:10/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	141348	711195	M/S. J.S. POLYPLAST PVT. LTD. 1 ST FLOOR, OFFICE NO.5, 75/232, HALSEY ROAD, KANPUR-208001 (U.P.) V/S. M/S. BAID ROTOMOULDERS PVT. LTD. 140(2), INDUSTRIAL AREA JHOTWARA, JAIPUR-302012	M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR-208012 V/S. SHRI. G.D. BANSAL (ADVOCATE). PLOT NO. M-118 B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR (RAJASTHAN)
2	230130	751369	M/S. MEHRA TRADERS, 49, JANKI DEVI MARKET, AGRA (U.P) V/S. M/S. SONY CORPORATION, 7-35 KITASHINAGAWA 9- CHOME, SHINNAGAWA- KU, TOKYO, JAPAN FINAL HEARING 2:30 PM	M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.) V/S. M/S. LALL LAHIRI & SALHOTRA LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 FINAL HEARING 2:30 PM

3	DEL-T-1715/55207	607885	M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING & MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.	M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.
4	DEL-T-3314/60425	656902	M/S. DASS ABRASIVES (P) LTD. B-18/2, BULANSHAHAR ROAD, INDUSTRIAL AREA, GHAZIABAD U.P. V/S. M/S. DELHI STATIONERY MART, 3961-62, GALI SATTEWALI, NAI SARAQ, DELHI- 110006	M/S. INDO REGISTRATION BUREAU, 2, NAVYUG MARKET, IIND FLOOR, GHAZIABAD- 201001. U.P. V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006.
5	DEL-T-3966	865382	M/S. JAISWAL INDUSTRIES, 70, RAMA ROAD, NAJAFGARH ROAD, NEW DELHI- 110015 V/S. M/S. MAJESTIC AUTO LIMITED, C-48, FOCAL POINT, LUDHIANA- 141010, PUNJAB.	M/S. A & CO. REGNS & ADVTS, B.K.- 27 (WEST) SHALIMAR BAGH, DELHI- 110088. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:11/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-1318	571004	M/S.SWASTIK PIPES LTD, 1/23-B, ASAF ALI ROAD, NEW DELHI- 110002. V/S. M/S. T.T. INDUSTRIES, 12 NEW COLONY, MODEL BASTI, NEW DELHI- 110005. FINAL HEARING 2:30 PM	M/S. PREMIER REGISTRATION SERVICE, 8/2, RAJINDER NAGAR, NEW DELHI- 110060. V/S. M/S. SHILPI JAIN SHARMA (ADVOCATE) C-149,C.L. JOSEPH BLOCK, TEES HAZARI COURT, NEW DELHI- 110054. FINAL HEARING 2:30 PM
2	DEL-T- 3398/60593	601475	M/S. MUKUR PHARMACEUTIALE CO PVT. LTD, 42, INDUSTRIAL AREA, CHANDIGARH. V/S. M/S. THE BOOTS COMPANY PLE, ENGLAND	M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. DEPENNING & DEPENNING ALAKNANDA, 16 NEPEAN SEA ROAD, MUMBAI-4000036



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:14/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4454	633685	M/S. AMAN ENGINEERING WORKS, AMAN NAGAR, INDUSTRIAL AREA, JALANDHAR CITY- 144004, PUNJAB. V/S. M/S. KRANTI ELECTRICALS, WZ-57, BASTI DARAPUR, NAJAFGARH ROAD, NEW DELHI- 110015.	M/S. AMBICA REGISTRATION SERCVICE, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, PUNJAB. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006.
2	DEL-T-4750/95586	843378	M/S. PHARMACEUTICALS, PINDI STREET, LUDHIANA. PUNJAB V/S. M/S. GALPHA LABORATORIES LTD, 17/10, PIPERMINTWALA ESTATE, BHANDUP, MUMBAI- 400078	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. PUNJAB V/S. M/S. VISHESH & ASSOCIATES, 2, 3 RD FLOOR, YESHWANT CHAMEBRS, 18-B, BHARUCHA MARG, KAKAGHODA, FORT, MUMBAI- 400023

3	167248	546085	<p>M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.</p>	<p>M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3RD FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.</p>
4	DEL-T-4808	650120	<p>M/S. HEHNEMANN SCIENTIFIC LABORATORY (INDIA), 2, SUBHASH MARG, LUCKNOW 226003. V/S M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED. DR. ANNIE BASANT ROAD, WORLI, MUMBAI-400025 FINAL HEARING 2:30 PM</p>	<p>M/S. ROMESH CHADHA & CO. GROUND FLOOR, 1 ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW-18, UTTAR PRADESH. V/S. M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED LEGAL AFFAIRS & LICENSING DEPARTMENT, 252, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025. FINAL HEARING 2:30 PM</p>
5	DEL-T- 5029/106134	582028	<p>M/S. ALPNA HERBAL COMSMETICS (INDIA). B-427, SUDERSHAN PARK, DELHI- 110015 V/S. M/S. SHINGAR COSMETICS PVT LTD, "KALPATRU", 71 NUTAN LAXMI SOCIETY, N.S. ROAD NO. 9, JUHU SCHEME, MUMBAI- 400049</p>	<p>M/S. DELHI REGISTATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. INTERNATIONAL TRADE MARKES BUREAU, MANEKJI WADIA BUILDING, 1ST FLOOR, 127, MAHATMA GANDHI ROAD, FORT, MUMBAI- 400001</p>
6	221882	861460	<p>SHRI. VINOD KUMAR JAIN, 24, VEER NAGAR, JAIN COLONY, DELHI- 110007. V/S. M/S. CLASSIC EQUIPMENT PVT, 45, VEER NAGAR JAIN COLONY, DELHI- 110007.</p>	<p>M/S. DELHI REGISTATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092.</p>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:15/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	164427	735456	M/S. BLUE CIRCLE PAINT & CHEMICAL INDUSTRIES, G-9, HAUZ KHAS MARKET, NEW DELHI V/S. M/S. SNOWCEM INDIA LIMITED, KILICK HOUSE, KILICK ESTATE, BAJI PASALKAR MARG, CHANDIVLI, MUMBAI- 400072	M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURT, DELHI- 110054. V/S. M/S. SNOWCEM INDIA LIMITED, KILICK HOUSE, KILICK ESTATE, BAJI PASALKAR MARG, CHANDIVLI, MUMBAI- 400072
2	172005	762945	M/S. SAI GARMENTS, IX/7013, SHOP NO.7. DEVI DUTT MARKET, PREM GALI (ASHOK GALI), GANDHI NAGAR, DELHI- 110031 V/S. M/S. GUDDU GARMENTS, 292, STREET NO.7, HARCHARAN NAGAR, SAMRALA RAOD, LUDHIAN-8 PUNJAB	M/S. JAINCO TRADE MARK SERVICE, C- 183/4, STREET NO. 4, WEST KANTI NAGAR, DELHI- 110051 V/S. M/S. MAHTTA & CO. (ADVOCATES) 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB.

3	194247	701410	MR. KEWAL KRISHAN KUMAR 24, LAGHU UDYOG NAGAR, (SSI) GT KARNAL ROAD, DELHI- 110033 V/S. M/S. SAKTHI TRADING COMPANY, 6, MAMARATHUPALAYAM, ERODE- 638004	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROLA BAGH, NEW DELHI- 110005. V/S. M/S. RAJESH RAMANATHAN ADVOCATE, TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017
4	234277	780450	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL, ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAHPALAYAM, ERODE- 638004.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017
5	165571	993173	M/S. B.R. KUMAR & SONS, NAYA MOHALLA, LAKKAR BAZAR, LUDHIANA, PUNJAB. V/S. M/S. OMRON CORPORATION, JAPAN.	M/S. SHARMA ASSOCIATES, 1834/1-E, PAVITTAR NAGAR, HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
6	DEL-T- 2945/59162	601029	M/S. VERMA SONS 21, SUBHASH MARG, DARYA GANJ, NEW DELHI-110002 V/S. M/S. PROLITE PRODUCTS 24, SINGH INDUSTRIAL ESTATE NO.3, RAM MANDIR ROAD, GOREGAON (WEST) MUMBAI-400104	M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHNSHAHI, CHANDNI CHOWK, DELHI-110006. V/S. M/S. M.P. MIRCHANDANI & CO., 57, SNEH SADAN, OPP: COLABA POST OFFICE , MUMBAI-400005.

7	234278	779603	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL, ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAH PALAYAM, ERODE- 638004.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017
8	200977	702051	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. SHAKTHI TRADING COMPANY, NO. 6, MAMARATHUPALAYAM, ERODE- 638004.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. RAJESH RAMANATHAN ADVOCATE, M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017
9	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S. M/S. DARSHAN SINGH AND COMPANY, G.T. ROAD, GORAYA- 144409, DISTRICT JALANDHAR, PUNJAB.	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005
10	131015	744265	M/S. ZEN BEAUTY TECH, A-20/7, RANA PRATAP BAGH, DELHI- 110007. V/S. M/S. HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. ZEN BEAUTY TECH, A-20/7, RANA PRATAP BAGH, DELHI- 110007. V/S. M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013
11	DEL-T-3608	742734	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. GODREJ SARA LEE LED. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI 400079	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. W.S. KANE & CO SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 40004

12	239923	780452	M/S. SHAKTI BHOG FOODS LIMITED. 24, LAGHU UDYOG NAGAR, (S.S.I) G.T. KARNAL ROAD, DELHI-110003 V/S. M/S. MANORAMA FOODS A.B. ROAD, MAKSI, DISTT. SHAJPUR, MADHYA PRADESH.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MANORAMA FOODS A.B. ROAD, MAKSI, DISTT. SHAJPUR, MADHYA PRADESH.
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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:16/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	123072	640109	M/S. G.C. ENGINEERS 976/1, SANT BHAWAN HAMILTON ROAD, KAHSMERE GATE, DELHI-110006 V/S. M/S. G.S. AUTO INTERNATIONAL LIMITED, G.T. ROAD, G.S. ESTATE, LUDHIANA, PUNJAB	M/S. SHERRY TRADE MARK CO. B.K-27 (WEST) SHALIMAR BAGH, DELHI-110088 V/S. M/S. G.S. AUTO INTERNATIONAL LIMITED, G.T. ROAD, G.S. ESTATE, LUDHIANA, PUNJAB.
2	120521	895600	M/S. BANI EXPORTS, CHATHA RICE MILLS, CHATIWIND GAGE, AMRITSAR PUNJAB V/S. M/S. KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD, R.O. 60(OLD 34), ANDERSON STREET CHENNAI- 600001 FINAL HEARING 2:30 PM	M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505 V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006 FINAL HEARING 2:30 PM

3	134716	798780	M/S. TIME WARNER ENTERTAINMENT COMPANY L.L.P, U.S.A. V/S. WORLDTEL. INC, U.S.A.	M/S. LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049. V/S. M/S. CZB & PARTNERS, EXPRESS TOWERS, 23 RD FLOOR, NARIMAN POINT, MUMBAI- 400021.
4	116579	666088	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 ND FLOOR, CALCUTTA- 700001. V/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, C-149, C.L. JOSEPH BLOCK, TIS HAZARI COURT, NEW DELHI- 110054. V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR), 24, BARKHAMBA ROAD, NEW DELHI- 110001.
5	182082	762242	M/S. ATLAS MACHINE TOOLS CORPORATION, G.T. ROAD, DHOLEWAL, OPPT, MILITARY CAMP, LUDHIANA PUNJAB V/S. M/S. TATA MOTORS LIMITED, BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK, MUMBAI- 400001	M/S. MAHTTA & CO, 43-B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB V/S. M/S. DEPENNING & DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD MUMBAI- 400036
6	T-4107/63770	613274	M/S. ELITE ELECTRICALS D-1/7, MAYAPURI INDUSTRIAL AREA, PHASE-II, DELHI-110064. V/S. M/S. RELIABLE INTERNATIONAL NO. 9, NARAIN MARKET, SADAR BAZAR, DELHI-110006 FINAL HEARING 2:30 PM	M/S. DELHI REGISTRATION SERVICE. 85/86 GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. INDIAN TRADE MARKS CO. 91, CROCKERY MARKET, SADAR BAZAR, DELHI-110006 FINAL HEARING 2:30 PM



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(DEPUTY REGISTRAR)

Date:17/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	142366	808010	M/S. VETS FARMA PVT. LTD POLICE LINES ROAD, JALANDHAR CITY- 144001 PUNJAB V/S. M/S. WIN- MEDICARE PRIVATE LIMITED., 1400 HEMKUNT TOWER, 98 NEHRU PLACE, NEW DELHI- 110019 FINAL HEARING 2:30 PM	M/S. BAJAJ REGISTRATION SERVICE, 102 JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR- 144001 V/S. M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI- 110019 FINAL HEARING 2:30 PM
2	146465	843363	M/S. PARASHAV TRADING CO, SHOP NO. 4, TALAB MANDIR MARKET, GURMANDI, LUDHIANA, PUNJAB. V/S. M/S. MAX MARA FASHION GROUP, ITALY.	M/S. SHARMA & ASSOCIATES ADVOCATE, 1834/1-E, PAVITTAR NAGAR, HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001

3	DEL-T-4871-96174	606180	M/S. SWASTIC ELCTRICALS, 45/63, GAYA PRASAD LANE, KANPUR-208001, U.P. V/S. M/S. S. KUMAR ENTERPRISES (SYNFABS) LIMITED, 'NIRANJAN', 99, MARINE DRIVE, MUMBAI- 400002.	SHRI. BASANT LAL GUPTA ADVOCATE, 51/1, K.K. GARG MARKET, RAM GANJ, NAUGHARA, KANPUR- 1, U.P. V/S. M/S. W.S. KANE & CO, SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. GURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI- 400004.
4	DEL-T-1484/54633	576764	M/S. AGRON REMEDIES PVT. LTD, MORADABAD ROAD, KASHIPUR -244713, DIST. NAINITAL, U.P. V/S. M/S. BEECHAM GROUP P.L.C., ENGLAND.	M/S. ASHOKA REGISTRATION SERVICE, 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110001. V/S. M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
5	154067	763749	M/S. MARC LABORATORIES PRIVATE LEMITED, 3, AVANBHAI MANSIONS, VIDHAN SABHA MARG, LUCKNOW- 226001 V/S. M/S. PEIZER ENTERPRISES SARL, LUXEMBOUG	M/S. ROMESH CHADHA & CO., GROUND FLOOR, 1 ARYA SAMAJ MANDIR ROAD, GANESH GAN, LUCKNOW- 18 V/S. M/S. LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049.
6	DEL-T-2367/57572	658914	M/S. R.N. PRODUCT, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, U.P. V/S. M/S. KATHIL TOBACCO BHANDAR, BARA BAZAR, MAURANIPUR, JHANSI-284204, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDANBAN, SANJAY PLACE, AGRA- 02, V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
7	158778	1023415	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. CENTAUR LABORATOREIS PVT. LTD, KUMAR ENGINEERING WORKS COMPUND, KALINA, SANTACRUZ (EAST), MUMBAI- 400029.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. ASIAN PATENT BUREAU, 22-23, 2 ND FLOOR, 160, D.N. ROAD, FORT MUMBAI- 400001.

8	731277	778169	<p>M/S. EL BAIK FOOD SYSTEMS CO, LUXEMBOURG. V/S. M/S. AL- BAIK FAST FOOD DISTRIBUTION CO. PVT. LTD, 3, BUSERI BUILDING, GROUND FLOOR, NORTH CROSS LANE, UMERKHADI, DONGRI, MUMBAI- 400009.</p>	<p>M/S. MEHTA & MEHTA ASSOCIATES, MEHTA HOUSE, B- 474, SUSHANT LOK-I, SECTOR-27, GURGAON- 122002. V/S. M/S. AL- BAIK FAST FOOD DISTRIBUTION CO. PVT. LTD, 3, BUSERI BUILDING, GROUND FLOOR, NORTH CROSS LANE, UMERKHADI, DONGRI, MUMBAI- 400009.</p>
9	DEL-T- 3348/60502	698299	<p>M/S. J.R. OSWAL KNITWEARS, 3154, SUNDAR NAGAR, MAHAVIR COLONY, LUDHIANA, PUNJAB. V/S. M/S. SHIVESH APPARELS, 14, NITYADHAN MIKHERJEE ROAD, 6TH FLOOR, HOWRAH- 711101. W.B.</p>	<p>M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. D. SEN & CO, 6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA- 700001.</p>
10	DEL-T-3529	688154	<p>M/S.EURO POLYMERS PRIVATE LIMTED, WH-66, MAYAPURI PHASE – I, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.</p>	<p>M/S. S. KUMAR & COMPANY, 2/21, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.</p>



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:21/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	191620	1254490	M/S. VIDEOTEX INTERNATIONAL PVT LTD., VILLAGE KHAKT, G.T. ROAD, P.O. SAHNEWAL , LUDHIANA- 141120 PUNJAB V/S. M/S. VIDEOCON INDIA, 2275, ADAT BAZAR, AHMEDNAGAR- 414001, MAHARASHTRA	M/S. K & S PARTNERS, 84-C, C-6 LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062 V/S. M/S. R.K. DEWAN & COMPANY PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001
2	161734	1053743	M/S. TAS MED (I) PVT. LTD. PLOT NO.45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH V/S. M/S. H. LUNDBECK A/S (DENMARK)	M/S. VENUKA KUMAR, ADV GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. DE PENNING & DE PENNING MA-99, MOULSARI AVENUE, DLF PHASE-III, GURGAON-122002

3	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P. V/S. M/S. SHIVNATH RAI HARNARAIN (INDIA) LTD, B- 16, BHAGWAN DAS NAGAR, DELHI.	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW- 226018. V/S. M/S. EVEREST TRADE MARK CO, CH.NO.420-A, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054.
4	DEL-T-4027	677754	M/S. PRIYA ELECTRONICS, 23, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. PRIYA AUDIO LINKERS (REGS,) SHOP NO. 5, GANDHI MARKET, BATHINDA, PUNJAB.	M/S. ACTIVE REGISTRATION SERVICE, 12/23, 2 ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S. M/S. PURI TRADE MARK CO. BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA – 141003.
5	176637	1069481	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.
6	151853	642597	M/S. GANGA ENTERPRISES, G.T. ROAD, SIRHIND PUNJAN. V/S. M/S. KOHINOOR SANITATIONS PVT. LTD, AZAD MARKET, MANDI ROAD, JALANDHAR, PUNJAB.	M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. BAJAJ REGISTRAION SERVICE, 102, JAY ESS COMPLES, SHASTRI MARKET, OPP. DAIL VIR PARTAP, JALANDHAR- 144001. PUNJAB.



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Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:22/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	156517	745376	M/S. PARAGON ELECTIC CO INC. U.S.A. V/S. M/S. PARGON RUBBER INDUSTRIES. 45-A, 2 ND PHASE, PEENYA INDUSTRIAL AREA BANGALORE- 560058 FINAL HEARING 2:30 PM	M/S. K & S PARTNERS, B.K. HOUSE, PLOT NO. 109, SECTOR 44, GURGAON- 122002. V/S. M/S. ARJUN T. BHAGAT & CO., 132/, 6B SHAHEEN APARTMENT, FIRST FLOOR, P.B. NO. 1865, FORT MUMBAI- 400001, FINAL HEARING 2:30 PM
2	DEL-T- 4028/62692	648695	M/S. TIRBENI FLOUR MILL, ROHTAK, HARYANA. V/S. M/S. BAGHER RASTI GENERAL TRADING CO, LLC, P.O. BOX 401, DUBAI. U.A.E.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. AYPE TRADE MARK CO, 4279-GALI BHAIRON, NAI SARAK, DELHI- 110006.

3	148746	709635	<p>M/S. NARESH FOOTWEAR INDUSTRIES, BALDEV NAGAR, NARAINGARH ROAD, AMBALA CITY V/S. M/S. AJAY PLASTIC INDUSTRIES, 95-96, SHAHZADA BAGH EXTENSION, DELHI- 110035.</p>	<p>M/S. K.G. MAHESHWARI & ASSOCIATES, 7-A, TRIBUNE COLONY, AMBALA CANTT. V/S. M/S. ALOK SHUKLA, ADVOCATE, B-77(FIRST FLOOR), SARVODAYA ENCLAVE, NEW DELHI- 110017.</p>
4	129200	701490	<p>M/S. THREE-N-PRODUCTS PVT. LTD, 3030, STREET NO. 4, RANJIT NAGAR, NEW DELHI- 110008. V/S. M/S. DR. PANKAJ NARAM & DR. SMITA NARAM, BHADRAN NAGAR, CROSS ROAD, NO.2, MILAP THEATRE, S.V. ROAD, MALAD (WEST) MUMBAI.</p>	<p>M/S. DELHI TRADE MARK COMPANY, F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. USHA CHANDRASEKHAR ADVOCATE, 3E1, COURT CHAMBERS, NEW MARINE LINES, MUMBAI- 400020.</p>
5	204190	745787	<p>M/S. KUNDAN RICE MILLS LTD, 64- 75, OLD LAJPAT RAI MARKET, DELHI- 110006 V/S. M/S. BROTHER INDUSTRIES LTD, 15-1, NAESHIRO- CHO MIZUHO-KU NOGOYA, JAPAN</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. LALL LAHIRI & SALHOTRA LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001</p>
6	156534	661461	<p>M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S.HARI CHAND SHRI GOPAL, 12 GAGAN VIHAR, DELHI.</p>	<p>M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>

7	DEL-T- 4108/63864	643175	M/S. DAYNA ELECTRICAL INDUSTRIES. A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.	M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. C.o GLAXOSMITHKLINE PHARMECEUTICLAS LIMITED. LEGAL AFFAIRS & LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.
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Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:23/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	247043	775294	M/S. UNIQUE TRADING CO. 2468, CHHOTA RANG MAHAL, TILAK BAZAR, DELHI- 110006 V/S. M/S. FRIENDS AUTO (INDIA) LTD, 38-A, INDUSTRIAL AREAL, FARIDABAD- 121001 HARYANA FINAL HEARING 2:30 PM	M/S. SHIV LAW HOUSE, 109/29, VARDHMAN TOWER, G BLOCK COMM. CENTRE, VIKAS PURI, NEW DELHI- 110018 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 FINAL HEARING 2:30 PM
2	193512	719410	M/S. FUTURE ENTERPRISES PVT, SINGAPORE. V/S. M/S. MC DONALD'S, U.S.A.	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003

3	119299	843453	<p>M/S. A.C.J.K., 2730, NAYA BAZAR, DELHI- 110006. V/S. M/S. G.S. CHATHA RICE MILLS, CHATIWIND GATE, TARN TARAN ROAD, AMRITSAR- 143022. PUNJAB.</p>	<p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505</p>
4	136088	843453	<p>M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.</p>	<p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</p>
5	DEL-T-3696	627517	<p>M/S. MODI-MUNDI PHARMA LIMITED, 1400 HEMKUNT TOWER, 98, NEHRU PLACE, NEW DELHI- 110019. V/S. M/S. AVENTIS PHARMA DEUTSCHLAND GMBH, GERMANY</p>	<p>M/S. DK LALWANI & CO, 403, SHAKUMTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 1100019. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002,</p>



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:28/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	194422	895064	M/S. FREEMAN MEASURES LIMITED, G.T. ROAD, JUGIANA, LUDHIANA- 141420, PUNJAB. V/S. M/S. FMI LIMITED, FEROZEPOR ROAD, LUDHIANA- 141001, PUNJAB. (FINAL HEARING 2:30PM)	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001. (FINAL HEARING 2:30PM)
2	179491	990407	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065. V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM,	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.

3	730513	618235	M/S. MAYA PRODUCTS (INDIA), MAITHAN, AGRA, U.P. (TM-5 TIME BARRED HEARING)	M/S. S.K. AGRAWAL & COMPANY, 6/2, GALI BARAH BHAI, AGARWAL MARKET, 1 ST FLOOR, BELANGANJ, AGRA- 4, U.P. (TM-5 TIME BARRED HEARING)
4	162457	763763	M/S. CADILA PHARMACEUTICALS LTD, GUJARAT.	M/S. CADILA PHARMACEUTICALS LTS, IRM HOUSE, OFF C.G. ROAD, NAVRANGPURA, AHMEDABAD- 380009. (GUJARAT) HEARING ON TM- 5.
5	162455	763756	M/S. CADILA PHARMACEUTICALS LTS, IRM HOUSE, OFF C.G. ROAD, NAVRANGPURA, AHMEDABAD- 380009. (GUJARAT)	M/S. CADILA PHARMACEUTICALS LTS, IRM HOUSE, OFF C.G. ROAD, NAVRANGPURA, AHMEDABAD- 380009. (GUJARAT) HEARING ON TM- 5.



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Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:29/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	150868	661469	M/S. KIMTI LAL. 149, AMAR GARDEN, PREET NAGAR, JALANDHAR, PUNJAB. V/S. M/S. BEST SAVINGS AND AGENCIES, E.D.220, DHAN MOHALLA, JALANDHAR, PUNJAB.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB. V/S. M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, OPP, DAILY VIR PARTAP, JALANDHAR- 144001. PUNJAB,
2	121095	718285	M/S. NIKHIL ELECTRONIC (INDIA), 145, M.C. COLONY, BHIWANI, HARYANA. V/S. M/S. NIKON CORPORATION, 2-3, MARUNOUCHI 3-CHOME, CHIYODA-KU, TOKYO, JAPAN.	M/S. EVREST TRADE MARK CO. CH NO. 178, WESTERN WING, TIS HAZARI COUT, DELHI- 110054. V/S. M/S. DEPENNING & DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD, MUMBAI- 400036.

3	246952	712036	<p>M/S. DODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTER FRIENDS COLONY NEW DELHI- 110065 V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX, KURESHI NAGAR, KURLA (EAST), MUMBAI- 400070 (FINAL HEARING 2:30PM)</p>	<p>M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001, V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABAHADUR MANSION, 20,AMBALAL DOSHI MARG, (HAMAN STREET), FORT MUMBAI- 400023 (FINAL HEARING 2:30PM)</p>
4	T-4752	600383	<p>M/S. LIFE LINE BIOTECH LTD, D-88/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI- 110020. V/S. M/S. INDCHEMIE HEALTH SPECIALITIES PVT LTD, 117, T.V.INDUSTRIAL ESTATE, S.K. AHIRE MARG, WORLI MUMBAI- 400025.</p>	<p>M/S. GENERAL REGISTRATION SERVICE, A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI- 110007. V/S. M/S. VISHESH & ASSOCIATES, 2, 3RD FLOOR, YESHWAT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI- 400023.</p>
5	DEL-T- 1683/55113	514661	<p>M/S. PUNJAB TRACTORS LIMITED, PHASE IV, SAS NAGAR, DISTT. ROPER-160055. PUNJAB. V/S. M/S. PRAKASH AGRICULTUR INDUSTRIES (INDIA), FOUNDRY NAGAR, HATHRAS ROAD, AGRA, U.P.</p>	<p>M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.</p>
6	200688	625034	<p>M/S. SWASTIK PEN & GENERAL INDUSTRIES, 11268, DORIWALAN STREET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. LARSEN & TOUBRO LIMITED, L & T HOUSE, BALLARED ESTATE, P.O. BOX 278, MUMBAI- 400001.</p>	<p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006. V/S. M/S. ARJUN T. BHAGAT & CO, 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO. 1865, MUMBAI- 400001.</p>



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:30/12/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	167956	978744	M/S. SONUS NETWORK, U.S.A. V/S. M/S. SONUS ELECTRONICS CORPORATION, 475, OLD LAJPAT RAI MARKET, DELHI- 110006.	M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002, V/S. M/S. S.M. GUPTA & COMPANY, 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054.
2	142333	760471	M/S. AGGARWAL INDUSTRIAL CORPORATION, G.T. ROAD, NEAR OCTROI NO. 7, KHANNA, PUNJAB. V/S. M/S. KUMAR DAL MILL, 112-A, SAMAYPUR, DELHI- 1100042.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.

3	190357	990401	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.
4	DEL-T- 2406/57652	628150	M/S. DELHI ELECTRICALS, 1/6822 EAST ROHTAS NAGAR, BABARPUR ROAD, SHAHDARA, DELHI- 110032. V/S. M/S. CHINAR TRUST, C-37, CONNAUGHT PLACE, NEW DELHI- 110001.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
5	DEL-T- 3171/60079	669765	SHRI. KEWAL KRISHAN KUMAR. 11A, SAMAY PUR, DELHI-110042 V/S. M/S. SAKTHI SUGAR LTD. NO. 102, MOUNT ROAD, GUINDY, CHENNAI-600032	M/S. WORLDWIDE REGN. BUREAU. 60/30, NEW ROHTAK ROAD,KAROL BAGH, NEW DELHI-110005 V/S. M/S. MOHAN & ASSOCIATES. CEEGBROS BUILDING, D-4, III FLOOR, #32 CENOTAPH ROAD, TEYNAMPET, CHENNAI-600018, TAMIL NADU, INDIA
6	DEL-T- 3332/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. HARMAN INTERNATIONAL INDUSTRIES, INCORPORATED 8500 BALBOA BLVD, NORTHRIDG, CA91329, USA.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.
7	234291	774263	M/S. G.M. PRODUCTS (INDIA), RAWAT PARA, AGRA U.P. V/S. M/S. ARVIND KUMAR GUPTA, R/O 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA U.P.	M/S. S.K. AGARWAL & COMPANY, AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA- 4 V/S. M/S. NATIONAL TRADE MARK CO., 36, BHAGIRATHI DEVI MARG KHANDRI AGRA, U.P.

8	156310	810232	M/S. JAGMOHAN WALIA, 2205/169, GANESH PURA 'B' TRI NAGAR, DELHI- 110035 V/S. M/S. MOHINI KITCHEN WARE (P) LTD PLOT- 99, VILLAGE NANGI POONA, DELHI- 110036	M/S. PUNJAB REGISTRATION SERVICE., 4/67, NEHRU NAGAR , NEW DELHI- 110065, V/S. M/S. PURI & PURI (ADVOCATE) 3279/51, 3RD FLOOR, GAURI SHANKAR MARKET, RAJA WALI GALI, GALI PEEPAL MAHADEV HAUZ QAZI, DELHI- 110006
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